

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/108(KB)2019
IA(I.B.C)/1044(KB)2022, CONT.A. (IBC)/10(KB)2023,
IA(I.B.C)/740(KB)2022, IA(I.B.C)/1496(KB)2022,
IA(I.B.C)/1178(KB)2023, IA(I.B.C)/725(KB)2021,
IA(I.B.C)/855(KB)2022, IA(I.B.C)/461(KB)2023,
IA(I.B.C)/450(KB)2023, IA(I.B.C)/1146(KB)2022,
IA(I.B.C)/974(KB)2022, IA(I.B.C)/789(KB)2022,
IA(I.B.C)/846(KB)2022, IA(I.B.C)/374(KB)2021,
IA(I.B.C)/759(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	UNITED BANK OF INDIA VS PURPLE ADVERTISING SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Amandeep Singh, Adv.]
Ms. Zeenat Shabab, Adv.]
Mr. Sudharshan Agarwal, Adv.]
Mr. Shyamal Kumar Bhattacharjee] Liquidator-in-Person

Mr. Sayantan Bose, Adv.] For the Applicant in CONT.A. (IBC)/10(KB)2023
Ms. Ankita Choudhury, Adv.]

Mr. Debasish Chakraborty, Adv.] For the Punjab National Bank
Mr. Snehasish Chakraborty, Adv.]

Mr. Sailesh Mishra, Adv.] For the UCO Bank

Mr. Biman Kumar] Assistant General Manager (Zonal), SASTRA, Kolkata
Mr. Kamod Pathak] Assistant General Manager, UCO Bank, A & S, Kolkata

ORDER

1. Learned Counsel for the parties present.

2. CONT.A. (IBC)/10(KB)2023:

- a. The details of the claim have been furnished by the Liquidator only yesterday. Therefore, list this matter for consideration on **17th May, 2024**.
- b. Personal appearance of the Assistant General Manager of Punjab National bank and UCO Bank are dispensed with.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)